

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

Reminder - I

The Principal District and Sessions Judge,
Jammu, Kishtwar, Rajouri, Kathua, Reasi,
Bhaderwah, Ganderbal, Kulgam, Kupwara, and Kargil

NO:- 18818/SJS Dated :- 17/07/2018
Subject :- Awaiting of Quarterly Under trial Prisoners format
I and II for the Quarter ending June, 2018

Sir,

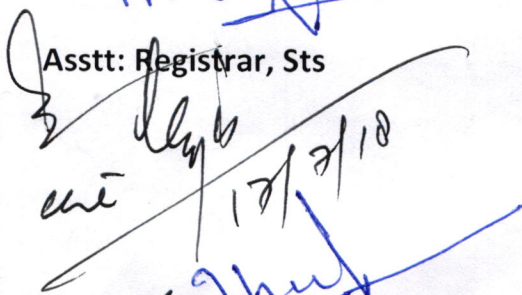
On the subject cited above, You are informing that the information regarding **Under trial Prisoners format I and II for the quarter ending June, 2018** is still awaited despite of lapse of two weeks.

In this connection, it is requested to kindly furnish the requisite information within a time of two days through **e mail or tele fax No. 0194-2506639** enabling us to communicate the same to the Apex Supreme Court of India, New Delhi and other concerned authorities.

Yours faithfully,


Asstt: Registrar, Sts

Copy forwarded to exchange
NIC for uploading into e-mail
High Court web site


Asstt. Registrar, Sts